

Mishra Dhatu Nigam Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1997-98.

[Placed in Library, *See* No. LT 2186/97]

**Report of Comptroller and Auditor General of India for the year ended 31st March, 1996, etc.**

[*English*]

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, on behalf of Shri Murasoli Maran, I beg to lay on the Table—

(1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India—Union Government (No. 1 of 1997)—(Commercial) for the year ended the 31st March, 1996 (Review of Accounts)

[Placed in Library, *See* No. LT 2187/97]

(ii) Report of the Comptroller and Auditor General of India—Union Government (No. 2 of 1997)—(Commercial) for the year ended the 31st March, 1996 (Comments on Accounts)

[Placed in Library, *See* No. LT 2188/97]

(iii) Report of the Comptroller and Auditor General of India—Union Government (No. 3 of 1997)—(Commercial) for the year ended the 31st March, 1996 (Audit Observations).

[Placed in Library, *See* No. LT 2189/97]

**Notification Regarding Ministry of Surface Transport (Roads Wing) Central Engg. Service (Roads) Group 'A' etc.**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under proviso to Article 309 of the Constitution:—

(i) The Ministry of Surface Transport (Roads Wing) Central Engineering Service (Roads) Group 'A' (Amendment) Rules, 1997 published in Notification No. G.S.R. 182(E) in Gazette of India dated the 31st March, 1997.

(ii) The Ministry of Surface Transport (Roads Wing) Central Engineering Pool Group 'A' (Amendment) Rules, 1997 published in

Notification No. G.S.R. 183(E) in Gazette of India dated the 31st March, 1997.

[Placed in Library, *See* No. LT 2190/97]

**Annual Report and Review of Working of Indian Council of Historical Research, New Delhi, 1995—97) etc.**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : Sir, on behalf of Shri Muhi Ram Saikia, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, *See* No. LT 2191/97]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Research, New Delhi, for the year 1995-96.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, *See* No. LT 2192/97]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 1995-96.

- (6) Statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2193/97]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 1995-96.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above

[Placed in Library, See No. LT 2194/97]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Kurukshetra, for the year 1995-96.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2195/97]

**Memorandum of Understanding between Bharat Earth Movers Ltd. and Deptt. of Defence Production and Supplies M/o Defence for the year 1997-98**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N SOMU) : Sir, I beg to lay on the Table:—

A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Earth Movers Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1997-98.

[Placed in Library, See No. LT 2196/97]

12.02 hrs.

**STANDING COMMITTEE ON FINANCE**

**Statement**

[Translation]

SHRI NIRMAL KANTI CHATTERJEE (Dumdurn) : Mr. Deputy Speaker, Sir, I beg to lay on the Table of the House Statements (Hindi and English versions) showing action taken by Government on the recommendations contained in the following reports:—

(1) Ninth Report of Standing Committee on Finance (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Fourth Report (Tenth Lok Sabha) on the working of Public Sector Banks.

(2) Eleventh Report of Standing Committee on Finance (Tenth Lok Sabha) on action taken by Government on the recommendations contained in the Fifth Report (Tenth Lok Sabha) on Demands for Grants (1994-95) of Ministry of Finance.

12.02<sup>1</sup>/<sub>4</sub> hrs.

**STANDING COMMITTEE ON COMMERCE**

**Thirty First Report**

SHRI V. DHANANJAY KUMAR (Mangalore) : Mr. Deputy Speaker, Sir, I beg to lay on the Table of the House Thirty-First Report (Hindi and English versions) of the Standing Committee on Commerce, on the Coffee (Amendment) Bill, 1997.

12.02<sup>1</sup>/<sub>2</sub> hrs.

**ELECTIONS TO COMMITTEES**

**(i) All India Council for Technical Education**

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : Sir, I beg to move:

"That in pursuance of Section 3(4)(j) of the All India Council for Technical Education Act, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the All India Council for Technical Education for a term of 3 years, subject to other provisions of the said Act".